NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 21.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No. CP(IB)No. 145/BB/ 2017	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr. Som Distilleries and Breweries Ltd. Vs United Breweries Ltd.
	-	For filing objections	Rule-6 of IB	

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

98454954 TE CONSONAL DELAN

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SHANTANU SRIVASTAVA

ORDER

Counsel for Operational Creditor is present. Counsel for Corporate Debtor is also present. He has filed objections. List it for hearing on 22/03/2018.

Member (T)

Member (J)